

Administration purchased stocks of Chira from local merchants in order to assist them in the disposal of these stocks. Subsequently they sold these stocks by public auction for export outside the territory.

Information about profit made has been called for from the Administration.

(c) No, Sir.

Shri L. Achaw Singh: May I know whether the Government is aware that a large number of chira makers have been thrown out of employment due to the stoppage of export of chira; if so, what steps are being taken to give them alternative employment?

Shri A. M. Thomas: There is a ban on the export of rice from Manipur. And, if export of chira is allowed freely, that will defeat the very purpose of putting the ban on the export of rice. Our idea is to make rice available in abundance in Manipur.

Shri L. Achaw Singh: What about the position of the chira makers who have been rendered unemployed—a large number of them?

Shri A. M. Thomas: The hon. Member may repeat his question.

Shri A. M. Thomas: When the stocks accumulated, we purchased at the rate of Rs. 12 per maund bagged and then we allowed export of that by auctioning the stocks. So, when it came to a difficult position, we came to the aid of the merchants and the producers.

Protection of Railway Line

*1556. **Shri Radhamohan Singh:** Will the Minister of Railways be pleased to state:

(a) whether any scheme has been sanctioned to protect the Railway line between Suraimanpur and Reoti stations of the North-Eastern Railway;

(b) if so, what is the amount proposed to be spent on it and whether the U.P. Government are meeting any portion of the cost; and

(c) through whom the work is proposed to be undertaken?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir. A scheme has been drawn up.

(b) Rs. 9 lakhs approximately. The cost of the work is provisionally proposed to be shared on 50:50 basis by the Railway and the Uttar Pradesh Government.

(c) By the Irrigation Department of Uttar Pradesh Government.

Shri Radhamohan Singh: By what time is it proposed to complete the work?

Shri Shah Nawaz Khan: The work that we have taken in hand at present is purely of a temporary nature and we hope it will be completed by May this year.

Shri Radhamohan Singh: Will the hon. Minister be pleased to say whether the U.P. Government requested that three fourths of the cost should be met by the Centre?

Shri Shah Nawaz Khan: I have just now said that the U.P. Government has agreed to bear the cost on 50:50 basis.

Price of Rice in Punjab

*1557. **Shri Daljit Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there has been a rise in the price of rice in Punjab; and

(b) whether Government propose to purchase more rice stocks from Punjab?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) The prices of rice have been more or less steady in Punjab during recent months.

(b) Yes, Sir.

Shri Daljit Singh: May I know whether there is any control of the price of rice in Punjab?

Shri A. M. Thomas: We have fixed a control price in Punjab for the purpose of procurement and because of the control price which has been fixed the general market prices have adjusted themselves to that rate.

Shri Daljit Singh: May I know the quantity purchased by the Government from Punjab in the current year?

Shri A. M. Thomas: Up to 1st April, 1958, we have purchased a total quantity of 81,971 tons of rice.

श्री बाजपेयी : क्या यह सच है कि पंजाब से दिल्ली में चावल लाने पर कोई रोक लगी हुई है और जो भी चावल यहाँ लाया जाता है वह पंजाब सरकार द्वारा परमिट देने के बाद लाया जाता है और यदि हाँ तो यह बात जब कि दिल्ली को पंजाब की जोन में शामिल कर दिया गया है, कहाँ तक ठीक है और इसका क्या कारण है ?

साहू तथा कृषि मंत्री (श्री श्री ० प्र० जैन) : वह शुरू-शुरू में पंजाब गवर्नमेंट ने कुछ इस किस्म का रिवाज जारी किया कि परमिट दे लेकिन जब हम को मालूम हुआ तो हम ने उनसे बातचीत की और अब यह चीज नहीं है।

श्री हेमराज : क्या मैं जान सकता हूँ कि हिमाचल प्रदेश में भी पंजाब से चावल लाने पर कोई रोक लगी हुई है और क्या मंत्री जी को इसका पता है कि हिमाचल प्रदेश में लोग बहुत अधिक चावल खाते हैं ?

श्री श्री ० प्र० जैन : वहाँ पर कोई ऐसी रोक नहीं है।

Shri Ranga: What is the price at which it is purchased in Punjab?

Shri A. M. Thomas: The prices are as follows:

Fine Basmati—Rs. 25 per maund;
sele Basmati—Rs. 22.75. For coarse varieties such as Begami, we pay Rs. 18 and for Dara we pay Rs. 16.15.

हिमाचल प्रदेश में कूले

*१५५८ { श्री पद्म देव :
श्री इलजीत सिंह :

क्या साहू तथा कृषि मंत्री २५ फरवरी, १९५८ के अतारंकित प्रश्न संख्या ५६१ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश के महासू जिले में करसा, गन्धनावर और रानोल में कब से कूले चल रही हैं; और

(ख) क्या उपभोक्ता इन कूलों पर हुए व्यय में संशदान देते हैं ?

कृषि उपमंत्री (श्री श्री ० जैन) :
(क) और (ख) पूछी हुई जानकारी का एक विवरण लोक-सभा की टेबिल पर रख दिया गया है। [विलियं परिशिष्ट ७, अनुबन्ध संख्या १७]

श्री भक्त बर्शन : इस विवरण से यह मालूम होता है कि जो कूले पिछनी बरसात में टूट गई थीं उनकी मरम्मत इस कारण नहीं हो पा रही है कि उनके सम्बन्ध में कुछ गांव वालों में आपस में मतभेद हो गया था, मैं जानना चाहता हूँ कि जो लोग उन कूलों से लाभ नहीं उठाना चाहते उनको छोड़कर उन लोगों के लिये जो कि इस से लाभ उठाना चाहते हैं उनके लाभ के लिये उन कूलों की मरम्मत क्यों नहीं कराई जा रही है ?

श्री श्री ० जैन : गांव में दो पार्टियाँ हैं और उन विरोधी दलों का आपस में झगडा था। एक पार्टी कहती है कि इनकी मरम्मत की जाय। वह दल कूलों की मरम्मत तथा देखभाल करना चाहता था जब कि दूसरी पार्टी इसके विरुद्ध थी और वह कहती है कि मत रियेयर करो। इस तरह का झगडा चल रहा है। अब यह प्रश्न गवर्नमेंट के विचाराधीन है ?